



\$~4, 21 to 28

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ CRL.A. 296/2022 & CRL.M.A.12700/2022, 12747/2022 & 14462/2022
STATE Appellant

Through: Mr. Amit Prasad, SPP with Ms. Ninaz Baldawala, Ms. Kavya Agarwal, Ms. Ruchika Prasad, Mr. Ayodhya Prasad, Advocates with Insp. Anil Kuamr, PS Special Cell Lodhi Colony, Mr. V N Jha, ACP/SIT.

versus

ISHRAT JAHAN@ PINKI Respondent

Through:

21

+ CRL.A. 184/2022
SHARJEEL IMAM Appellant

Through: Ms. Nitya Ramakrishnan, Sr. Advocate with Mr. Talib Mustafa, Mr. Ahmad Ibrahim, Mr. Ayesha Zaidi, Mr. Karik Venu and Mr. Pratham Bhati, Advocates.

versus

THE STATE OF NCT OF DELHI Respondent

Through: Mr. Amit Prasad, SPP with Ms. Ninaz Baldawala, Ms. Kavya Agarwal, Ms. Ruchika Prasad, Mr. Ayodhya Prasad, Advocates with Insp. Anil Kuamr, PS Special Cell Lodhi Colony, Mr. V N Jha, ACP/SIT.

22

+ CRL.A. 223/2022
MEERAN HAIDER Appellant

Through: Mr. Shri Singh and Mr. Faraz Maqbool, Mr. Chimayi Chatterjee and Mr. Gaganjyot Singh, Advocates.

versus

THE STATE (NCT OF DELHI) Respondent

Through: Mr. Amit Prasad, SPP with Ms. Ninaz Baldawala, Ms. Kavya Agarwal, Ms. Ruchika Prasad, Mr. Ayodhya Prasad, Advocates with Insp. Anil Kuamr, PS Special Cell Lodhi Colony, Mr. V N Jha,



23

+

CRL.A. 600/2022
SHADAB AHMED

Through:

versus

STATE OF NCT OF DELHI

Through:

ACP/SIT.

..... Appellant

Mr. Kartik M. And Ms. Punya Rekha
Angara, Advocates.

..... Respondent

Mr. Amit Prasad, SPP with Ms. Ninaz
Baldawala, Ms. Kavya Agarwal, Ms.
Ruchika Prasad, Mr. Ayodhya Prasad,
Advocates with Insp. Anil Kuamr, PS
Special Cell Lodhi Colony, Mr. V N Jha,
ACP/SIT.

24

+

CRL.A. 677/2022
ATHAR KHAN

Through:

versus

STATE OF NCT OF DELHI

Through:

..... Appellant

Mr. Arjun De3an and Mr. Varisha
Sharma, Advocates.

..... Respondent

Mr. Amit Prasad, SPP with Ms. Ninaz
Baldawala, Ms. Kavya Agarwal, Ms.
Ruchika Prasad, Mr. Ayodhya Prasad,
Advocates with Insp. Anil Kuamr, PS
Special Cell Lodhi Colony, Mr. V N Jha,
ACP/SIT.

25

+

CRL.A. 271/2022
SHIFA UR REHMAN

Through:

versus

STATE OF NATIONAL CAPITAL TERRITORY PS CRIME BRANCH
BEING INVESTIGATED BY SPECIAL CELL

..... Appellant

Mr. Salman Khurshid, Sr. Advocate with
Mr. Silal A Khan and Ms. Anshu
Kapoor, Advocates.

..... Respondent

Through:

Mr. Amit Prasad, SPP with Ms. Ninaz
Baldawala, Ms. Kavya Agarwal, Ms.
Ruchika Prasad, Mr. Ayodhya Prasad,



Advocates with Insp. Anil Kuamr, PS
Special Cell Lodhi Colony, Mr. V N Jha,
ACP/SIT.

26

+ CRL.A. 210/2022, & CRL.M.A.12338/2023 & 13472/2023
ABDUL KHALID SAIFI @KHALID SAIFI Appellant

Through:
versus

STATE

..... Respondent

Through: Mr. Amit Prasad, SPP with Ms. Ninaz
Baldawala, Ms. Kavya Agarwal, Ms.
Ruchika Prasad, Mr. Ayodhya Prasad,
Advocates with Insp. Anil Kuamr, PS
Special Cell Lodhi Colony, Mr. V N Jha,
ACP/SIT.

27

+ CRL.A. 211/2022 & CRL.M.A.13479/2023
GULFISHA FATIMA Appellant

Through: Mr. Harsh Kumar and Mr. Saurabh
Sagar, Advocate.

versus

STATE GOVT OF NCT OF DELHI

..... Respondent

Through: Mr. Amit Prasad, SPP with Ms. Ninaz
Baldawala, Ms. Kavya Agarwal, Ms.
Ruchika Prasad, Mr. Ayodhya Prasad,
Advocates with Insp. Anil Kuamr, PS
Special Cell Lodhi Colony, Mr. V N Jha,
ACP/SIT.

28

+ CRL.A. 233/2022, CRL.M.(BAIL) 620/2022 & CRL.M.A.29808/2023
MOHD SALEEM KHAN Appellant

Through: Mr. Gautam Khazanchi with Mr.
Vaibhav Dubey and Mr. Vinayak
Chawla, Advocates.

versus

STATE (GOVT. OF NCT OF DELHI)

..... Respondent

Through: Mr. Amit Prasad, SPP with Ms. Ninaz
Baldawala, Ms. Kavya Agarwal, Ms.
Ruchika Prasad, Mr. Ayodhya Prasad,
Advocates with Insp. Anil Kuamr, PS



Special Cell Lodhi Colony, Mr. V N Jha,
ACP/SIT.

CORAM:
HON'BLE MR. JUSTICE SURESH KUMAR KAIT
HON'BLE MR. JUSTICE MANOJ JAIN

ORDER

11.03.2024

%

List for further arguments on 19.03.2024 at the end of Board.

SURESH KUMAR KAIT, J

MANOJ JAIN, J

MARCH 11, 2024/sw



This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.

The Order is downloaded from the DHC Server on 07/05/2026 at 20:38:44